## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 37/10/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.08.2017

Name of the Company:

PSL Ltd.

V/s.

Edelweiss Assets Recounstruction Co. Ltd. & Ors.

Section of the Companies Act:

Section 10 of the Insolvency and Bankrupcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. ANIP A. GANDHI	ADVOCATE	RES. Nu. 1	AM
2. SUNIL BARBAL CEHANA SHITH		ROKP.NO.S.	Showloth palath
BHAPRISH S. RAT		INTERVENOR JUTUN INDIA	Salva .
4. MR. NAVIN PAHWA THAKKAR AND BAHWA ADVOCATI	HOVOCATE	PETITIONER	May.

## <u>ORDER</u>

Learned Advocate Mr. Navin Pahwa present for Corporate Debtor/ Applicant. Learned Advocate Mr. Anip Gandhi present for Respondent no. 1. Learned Advocate Mr. Sunil Bhavsar present for Respondent no. 5. Learned Advocate Mr. Bhadrish Raju with Learned Advocate Dhruv Tuliya present for Intervener.

Learned Counsels appearing for both sides represented that stay in force.

List the matter on 30.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 16th day of August, 2017.